

opened relief 2/81
and welcome
26th. 8.4.2

'A'
O. d. 155/90

Sr. No.	Date	Subject / Description of the Orders
2	16.5.90	<p>Mr. P.N. Mohapatra, learned of 80/81 apd. called on to appear for the respondent in cause of the day.</p> <p>call on 23.5.90 for hearing. Stay order to continue till then.</p> <p>Member (A) <i>M</i> Member (J) <i>M</i></p>
3	22.5.90	<p> Heard Mr. H.B. Panda, learned counsel for the applicant and Mr. P.N. Mohapatra, Learned Adv. of 80/81 called on the respondents on 22.5. hearing closed. Judgment is reserved.</p> <p>Stay order to continue until further order. <i>M</i></p> <p>Member (A) <i>M</i> Member (J) <i>M</i></p>
4	19.6.90	<p>Judgment prepared by Member (Admn.) is pronounced in open court vide separate sheets attached to the records of O.A.140 of 1990. This application stands dismissed with no order as to costs.</p> <p>Member (J) <i>M</i></p> <p>Member (J) <i>M</i></p>